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PRL. CITY CIVIL AND SESSIONS JUDGE

In The Court Of : CCH16 XVII ADDL. CITY CIVIL AND SESSIONS JUDGE

CNR Number : KABC010088192026

Case Number : O.S./0002151/2026

Date : 27-03-2026

DARSHAN SRINIVAS **Versus** SIRI PRODUCTIONS

Daily Status

Business	Next Purpose	Next Hearing Date
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Business	Next Purpose	Next Hearing Date
<p>The Defendants No.1 and 2, its producers, directors, their representatives, associates, servants, agents, employees, men or anyone claiming through or under them, from in any manner producing, filming, editing, promoting, marketing, releasing, distributing, exhibiting, telecasting, streaming, selling, licensing, leasing, or dealing with the movie titled &quot;BOSS&quot; (or any other movie / film / web-series / content by whatever name called) based on or depicts the life of the Plaintiffs, the incidents alleged in the criminal case pending in C.C.No.1319/2024 before the LVI Addl. City Civil and Sessions Judge, Bengaluru, or any elements directly or indirectly referring to or associating with the Plaintiffs private life, family, reputation, sub-judice criminal proceedings or any other similar incidents, and from using the Plaintiffs&#039; name, image, likeness, personality rights, or any promotional material (posters, teasers, trailers, press meets, interviews, etc.) in any medium including Theatres and/or Intermediary Streaming Platforms (OTT) whatsoever till the next date of hearing. Plaintiff shall comply the order as provided under Order XXXIX Rule 3A of CPC. Issue summons and notice about the order to the Defendants. R/by 02.05.2026.</p>	SUMMONS	02-05-2026

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Last Updated: **Mar 27, 2026**

